IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No.115

CP (CAA) No. 32/Chd/Hry/2023
(2nd Motion)

IN THE MATTER OF:

Ambreen Infratech Pvt. Ltd.	**...**	**Transferor Company**
And		
Somsons Infr Ltd.	**...**	**Transferee Company**

Under Section: 230-232, CA 2013

Order delivered on 10.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 03.05.2024.

Sd/-

Court Officer

Mamta 10.04.2024.